## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

## <u>2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> DAILY CAUSE LIST DATED 04.04.2025

## COURT OF REGISTRAR (HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2125 of 2025 in Comp. App. (AT) (Ins) No of 2025	Amit Goyal Vs. Shekhar Resorts Ltd. & Anr.	Siddharth Krishna Dwivedi

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1. Notice Board

By order -sd/-

2. Website: <a href="www.nclat.nic.in">www.nclat.nic.in</a> Assistant Registrar